

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 344
TO BE ANSWERED ON 18.03.2020**

CONSTRUCTION OF IMPHAL-TUPUL-JIRIBAM RAILWAY PROJECT

***344. DR. RAJKUMAR RANJAN SINGH:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Ministry has initiated necessary measures to neutralise all kinds of disturbances/hindrances in the construction of Imphal-Tupul-Jiribam railway project to meet the deadline;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether Engineering Procurement and Construction (EPC) mode along with Project Management Consultancy (PMC) has been/is proposed to be made mandatory for Imphal-Jiribam railway project; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 344 BY DR. RAJKUMAR RANJAN SINGH TO BE ANSWERED IN LOK SABHA ON 18.03.2020 REGARDING CONSTRUCTION OF IMPHAL-TUPUL-JIRIBAM RAILWAY PROJECT

(a) and (b): Yes, Sir. Necessary measures have been taken to address the law and order problem in the project area of Jiribam-Tupul-Imphal new line in the State of Manipur. About three Battalions of para-military forces have been deployed by the Ministry of Home Affairs, Government of India and State Government of Manipur. Further, one Battalion of Territorial Army (TA) has been deployed by the Ministry of Defence at 38 security camps in the project area.

Of the 19 weak Bailey bridges on the feeder road i.e. National Highway-37, with severe restrictions of load and speed, which adversely affected the movement of men, materials and security forces to work sites, 14 have been re-built with the close coordination of Border Roads Organization (BRO), State Government of Manipur and National Highway Authority of India (NHAI). Work of rebuilding of 2 of the remaining 5 bridges has been taken up.

(c) and (d): This is an ongoing project and major contracts of the project were already awarded during 2008 to 2016. Overall physical progress of the project is about 80%. There is no proposal to make Engineering Procurement and Construction (EPC) and Project Management Consultancy (PMC) Contract mandatory for the ongoing project.
